NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.458/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Rajendra Kumar Jani

V/s.

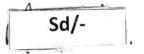
Marine Electronics & Navigation Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244, 246 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Holy Joysh Kochet - alw Adv Alihye Paliterawale	Adv for Respondents	tit-
37.	Adx. Kejal Punmia	Adr. for Petitioner	e

<u>ORDER</u> <u>CP 458/241-244, 246/NCLT/MB/MAH/2017</u>

- On receiving the Petition, the Respondent is filing a reply. Directed to file it in the Registry.
- 2. Thereafter, the Petitioner if deemed fit can file Rejoinder on or before 15.02.2018, to be served on the other Side in advance.
- 3. The Petition is listed for hearing on **08.03.2018**.



BHASKARA PANTULA MOHAN Member (Judicial) Date : 10.01.2018

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Sd/-

M.K. SHRAWAT Member (Judicial)